

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4607 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Suraj Kumar, Advocate
For the Respondents : Mr. Priyanka Bobby, AC to GA-I

14/ 09.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on **20.09.2021**.

(Deepak Roshan, J.)

Pramanik/